

By E-Mail/Speed Post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/12404/2023/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali

Dated Guwahati, the 19th December, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJ (BN) 4882, dated 10.11.2023

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period of 2022-2023, to travel from Biswanath to your hometown Guwahati and return, w.e.f. 11.11.2023 to 17.11.2023, by the shortest possible route, as per existing Rule.

Thanking you.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/12405-12407/2023/A. Dated 19th December, 2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

19/12/23

REGISTRAR (VIGILANCE)

Sh.
19.12.2023